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SHRI VAYALAR RAVI; We fully support it. The P. M. will take the initiative. I hope so.

## SPECIAL MENTIONS

Traffic congestion between Haryana and Delhi

श्री एस० एस० सूरजेवाला (हरियाणा) मैडम चेयरपरसत, मैं जन महत्व के एक महे की तरफ इस सदन के माध्यम से सरकार का ध्यान दिलाना चाहंगा । हरियाणा, खास तौर से सैंट्ल हरियाणा, जिसके पांच बड़े महत्वपूर्ण जिले हैं--रोहतक, भिवानी, सिरसा, हिसार, जीद इन जिलों के लिए तथा पंजाब के अधिकतर जिलों के लिए जिनमें संगरर लुधियाना, पटियाला और दूसरे जिले शामिल हैं, इसी प्रकार से फाजिलका, ग्रबंहर ग्रीर राजस्थान के दूसरे इलाकों से दिल्ली को मिलाने के लिए एकमान सड़क है म्राम तौर पर जिसको रोहतक---दिल्ली रोड कहा जाता है। मैडम, यह सड़क बहुत नैरो है बहुत तंग है और सिगल रोड़, है । इसके साथ ही साथ दिल्ली में नांगलोई एक जगह है, अगर ग्रापको वहां से ग्जरने का इत्तेफाक हुआ हो। तो आपको मालम होगा कि वहां पर परपेच्छल ट्रेफिक कंत्रेशन और ट्रेफिक जाम रहते हैं। कारण यह है कि यह सड़क नांगलोई बाजार के अंदर से होकर जाती है और इस सङ्क को दोनों तरक से द्कानदारों ने पूरी तरह से इन्क्रीच कर रखा है। इस बारे में दिल्ली मरकार पूरी तरह से सोई हुई है ऋरिन ही उधर बाई-पास बना है। नती आ यह है कि सैंट्रल हरियाणा के इन जिलों में या पंजाब अथवा राजस्थान के जिलों में यहां से ग्राने-जाने के लिए कोई दूसरा रास्ता नहीं है , इस सङ्क पर इतना ट्रैफिक कंजेशन ग्रीर ट्रैफिक जाम रहता है कि भ्रगर म्राप समय पर पढंचना चाहे किसी जगह पर तो उसकी कोई गारंटी नहीं है। ग्राम तौर पर रोजाना वहां पर घंटों-घंटों तक बड़ी भारी लाइन लगी रहती हैं क्योंकि दिल्ली – पंजाब के बीच में, जहां का यावियों की बड़ी भारी गिनती है औं र उसके साथ ही साथ हरियाणा-दिल्ली-राजस्थान के बीच में ट्रक ट्रैफिक जो हैं--फुट ग्रेन की दे है, दूसरे दें हैं, उनका सारा ट्रक ट्रेफिक भी इधर से ही गुजरता है।

इसलिए, गंडम में इस सदन के द्वारा सरकार काध्यान इस महत्वपूर्ण मसले की श्रोर दिलाना चाहुंगा कि वह क्या करके नांगलें ई के द्रैं फिक जाम को ठीक करने के लिए वहां ज: एन्क्रोचमेंट है, उसको खाली करवाएं क्योंकि वहां द्याम तौर से पुलिस भी उपूटी पर नहीं होती है। इसके साथ ही साथ मैं यह भी कहना चाहता हूं कि वहां वाई-पास भी बनवाया जा सकता है और उसे बनाना चाहिए ।

Mentions

मैडम, यह पूरी सड़क ग्रामी ट्रेफिक के लिए भी नड़ी महत्वपूर्ण है क्योंकि फाजिलका और अबोहर में, पाकिस्तान के बॉर्डर पर, जें। कैंट एरिया है, जनको यही सड़क दिल्ली से मिलाती है, उसके लिए यही एकमान रोड़

इसलिए, मैडम, मैं कहना चाहता है कि इस सड़क को अल्दी से अल्दी फोर लेनिग किया जाए और जब तक यह फोर लेनिंग न हो जाए, उसके पहले नांगलोई ग्रीर दूसरी अगह का ट्रेफिक जाम और ट्रेफिक कंजेशन जो है, उसको रिमृद किया जाए ।

थेक्यू मैडम ।,

## AGITATION IN THE MINDS OF **ARTISTS**

VYJAYANTIMALA SHRIMATI BALI (Nominated): Madam, thank you for allowing me to make my Special Mention.

Madam, we are a great nation with rich ancient culture. Our artists have been renowned throughout the world from time immemorial. They have earned laurels throughout the annals of history. No doubt, the State by patronage of artists played a prominent role all through achieving these grand heights. But, unfortunately, today, things are not very happy for our artists. Only the other day, the House in a unanimous voice pointed out the plight of our sportspersons. Madam, you yourself had made certain observations clearly stating about the plight of our sportspersons. Today, I am pointing out

the sad plight of our performing artists. Madam, an artist is always in search of truth and he is a creator of values. He. will produce richer and livelier canvas if he gets down to projecting universal values such as human • dignity, sanctity of human life, integration of creation, social justice, peace and so on. Ars longa vita brevis. It means art is long while time is fleeting.. It is because art is concerned with values that transcend time. Art is about power. It is not about ideology. It is about human predicament in a chaotic world. For an artist, art is a liberating act. Art is an ensemble of various methods of establishing and assembling reality.. Madam, I hope I am not sermonizing. But. it is a fact. It is a reality which dawns and develops with time. So,,this is the value of art and is how artists help the this society. But, today artists are in quandary. They feel that they are a neglected lot. Madam, some time back, in the other House, I had raised a similar issue. I was pleading for giving recognition to the Society of Bharatnatyam Artists of India, ABHAI. It is an established artists' forum trying to protect the interests of artists all over the country. I would plead with Government once again to give due recognition to the society. For quite some time, this Association has been representing to the Government. have given various proposals and projects for safeguarding the interests of the performing artists who contribute a great deal to the cultural uplift of the country. Help, ing the performing artists with certain foasic facilities would be in the interest of the nation as whole. Artists are the most neglected lot in this country. While they contribute to the sensitive life of people directly or indirectly, it is the duty of an elected Government to facilitate them with basic requirements. Art and culture are an integral part of human life and performing art plays a vital role in the dayto-day life of people. Now I would request the Govtrnment that professional artists with

proper identity, which could be worked out, b<sub>e</sub> given the following facilities. Madam, I will be failing in my duty if I don't thank Mr. C. K. Jaffer Sharief, the Minister of Railways for the restoration of concession up to 40 per cent in the Railways. I consider this a valuable gesture towards helping artists.

SHRI SANGH PRIYA GAUTAM (Uttar Pradesh)-. Is it in all classes or only second class?

SHRIMATI VYJAYANTIMALA BALI; In the second class. But it augurs well because the artists were in a quandary. He has restored it. We are grateful to him.

## उपत्रजापितः इंटरवेशन करना कुछ लोगों की सम्यता में शामिल हो गया है।

VYJAYANTIMALA SHRIMATI BALI; We will ask for more concessions-in all classes. 'I would request the Indian Airlines to give concessions on the same lines as are given to sports persons, to eminent artists who travel abroad for giving performances, at least, four times in a year. The payments to top-grade dancers on the Doordarshan should also be restructured and should be made on a par with top-grade musicians. Madam there seems to be some difference. as far as payments concerned in the case of top-grade dancers and top-grade musicians. I would request the department to take note There should be 100 per cent tax this. exemption on donations made to non-profit organisations, There should be tax par with exporters to concession on a artists performing abroad as they are propagating the rich heritage of country. Madam, unhesistatingly I would say that these are the minimum demands of the performing artists and considering the great contribution that they make towards preserving and advancing our values, I am sure the Ministry of Information and Broadcasting, the Ministry, of Civil

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Aviation and Tourism and the Ministry of Finance would consider favourably allthe suggestions made above. Thank you.

THE DEPUTY CHAIRMAN: These are very .good suggestions and that reminds me of two important issues which concern the great sons of India. We have just now talked about Shri Krishna Menon. We have also talked about artists. I must inform the House that we are ele-brating the birthday of Guru Rabin-dranath Tagore in a 'befitting manner tomorrow at 7 o'clock.

There is going to be a function in the Parliament House Annexe. Invitations have been sent to all the Members along with the parliamentary papers. I hope all of you have opened the covers and seen the papers. Depending on the number of Members who attend the function, we would come to know how many of you have read the parliamentary paper and how many of you have kept the envelopes closed because we sent the invitation cards through our Distribution Branch. You are also invited for dinner.

SHRI JAGESH DESAI (Maharashtra) : There is another function in the morning, at 9.30 a.m.

THE DEPUTY CHAIRMAN: That is also Parliamentarians' function after Copenhagen. Tomorrow is Parliamentarians' Day;' They have to celebrate many things. Mr. Satish Pradhan has taken mv per-mission. He will come after lunch. I have two names. One is Smt. Renuka Chowdhury and the other is Mrs. Chandrakala Pandey. I think, we can finish these Special Mentions now. Now, Mrs. Renuka, ple?se make a brief Special Mention.

## DROUGHT AND DRINKING WATER PROBLEM IN ANDHRA PRADESH

SHIMATI RENUKA CHOWDHURY (Andhra Pradesh): Madam, I am raising this issue with great concern because it needs foresight. It is not enough that we talk in Parliament on central Government's economic reforms. liberalisation and globalisation, uplift of the poor etc. What is the use if we don't have clarity of thought and vision and be able to supply the fundamental needs of the people. Today in Andhra Pradesh, we have a peculiar situation. We have a State Government which has gone on record saying that the Chief Minister is willing to supply power to the farmers at a subsidised rate of Rs. 50/- flat. That is it. They should pay only Rs. 50/- flat for using power for cultivation. On the contrary, the Andhra Pradesh State Electricity Board has put up an advertisement in the leading dailies, in regional languages, telling the farmers to take a crop holiday for the summer crop. The advertisement says that the farmers should not raise the summer crop because the Board cannot supply power to them. The State Government has not come out with policy nor has it been reflected in the statement made by the APSER as to what compensation they ore going to give to the farmer community if 'hey take a crop holiday for the summer crop. hundred mandals have been declared drought-hit and the people, the farmers in particular, have been rendered unemployed. for the first time in the history of Andhra Pradesh. Andhra Pradesh has an unfortunate history in the last one year and the tobacco growers—tobacco is the main crop of Andhra Pradesh—were also asked to take a crop holiday China has stopped import of Indian because tobacco because of our trade relations China. All this comes down to the crux of (he If we don't supply water for matter cultivation and drinking water for the citizens of India, then, how are we inviting the multinational companies to come and set up industries here, further depleting our existing power? All of you must